

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 277/GT/2014

Subject : Approval of tariff for Vallur Thermal Power Project (3X500 MW) for the period 2014-19.

Date of hearing : 5.1.2016

Coram : Shri Gireesh. B. Pradhan, Chairperson
Shri A.K.Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K Iyer, Member

Petitioner : NTECL

Respondents : APTRANSCO & 14 Others

Parties present : Ms. Anushree Bardhan, Advocate, NTECL
Ms.Poorva Saigal, Advocate, NTECL
Shri S.Vallinayagam, Advocate, TANGEDCO
Shri. Jayaprakash, TANGEDCO

Record of Proceedings

During the hearing, the proxy counsel for the petitioner prayed for adjournment of the hearing due to personal difficulties of the learned counsel appearing for the petitioner.

2 The Commission accepted the prayer and adjourned the hearing of the matter.

3. Matter shall be listed for hearing on 2.2.2016. Pleadings,if any in the matter shall be completed prior to the said date of hearing and no extension of time shall be granted for any reason whatsoever.

By Order of the Commission

Sd/-
(T. Rout)
Chief (Legal)

